

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 187/2016

SECTION OF THE COMPANIES ACT: 391 (2) & 394

In the matter of:

M/s. Superlative Products Pvt. Ltd.

..... **Petitioner**

Coram: Shiv Ram Bairwa, Registrar

Order deliver on 11.08.2017

For the Petitioner (s) : Shri Atul Patni, Advocate
For Regional Director : Shri Manish Raj, Company Prosecutor
For official Liquidator : Ms. Chetana Kandpal, Company Prosecutor

ORDER

Original report of RD has yet not been filed.

The representative of RD again requested for three weeks time to file original RD report.

List the matter on 31.08.2017.


(Shiv Ram Bairwa)
Registrar